

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.115/Chd/Pb/2017

In the matter of:

Gautam Packaging.Petitioner-Operational Creditor.

Versus.

Sohrab Impex Limited.Respondent-Corporate Debtor.

Present: Mr.Pradeep Nauharia, Advocate for petitioner-Operational Creditor.
Mr.Nahush Jain, Advocate for respondent-Corporate Debtor.

Mr.Nahush Jain, Advocate filed memo of appearance for the respondent-corporate debtor and he seeks time to file objections/reply along with the resolution of the Board of Directors and power of attorney. List the matter for arguments on 08.01.2018. Reply/objection be filed at least four days before the date fixed with copy advance to the counsel opposite. It is made clear that no request for further adjournment shall be entertained.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 15, 2017.
Ashwani